## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 284/16	Admi- ssion	621A	Anjani Cement, Ltd.  (kARNATAK)

NAME (IN CAPITAL) SL. NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

MOHIT KUMAR GOYAL Anjani Coment 9704678119 (Kasmatak) Ltd

PCS for petitioners is present. He has informed the tribunal that RD has already addressed a letter stating that there is no need for compounding. The PCS is directed to file necessary letters received from ROC and RD in this regard.

Meanwhile, Registry is also directed to prepare a note whether the petition as it is filed, can be maintainable in this Tribunal.

List it on 14.07.2017.

MEMBER (J)

MEMBER (T)